

**PRESS NOTE**

**FORMAL LAUNCH OF LIVE STREAMING  
OF COURT PROCEEDINGS AND  
RELEASE OF LIVE STREAMING RULES  
OF THE HIGH COURT OF GUJARAT**

As directed by Honourable the Chief Justice and Judges of the High Court of Gujarat, this is to inform for the benefit of Ld. Advocates, Litigants and general public that,

Being guided and inspired by the noble spirit enshrined in the judgment of the Honourable Supreme Court of India dated 26/09/2018 in **Swapnil Tripathi vs Supreme Court Of India** [Writ Petition (Civil) No. 1232/2017], the High Court of Gujarat, with a view to effectuating and broadening the implementation of **Open Court** concept even during the virtual hearings, proceedings of the First Court of the High Court of Gujarat were started to be telecast live on experimental basis, from 26th October, 2020 on Youtube through official channel of the High Court. Since then, the experimental live streaming of the First Court has been going on very smoothly with encouraging response and positive feedback from all concerned.

This pilot exercise has successfully continued for more than eight months so far with more than 65000 subscribers and 41 lac views received by the [official YouTube Channel of the High Court of Gujarat](#). The subscribers are informed with suggested videos and YouTube notification on their mobile/computer devices as and when any live stream session is scheduled or started on the channel. While the link to our channel is accessible from the website of the High Court, anyone can directly search in YouTube and get access to the current as well as past videos of the live streamed Court proceedings.

Thanks to the success of this live streaming experiment, to take forward the implementation of this initiative for the rest of the willing Benches of the High Court, live streaming rules were framed and approved by the Full Court [Chamber Meeting] of the High Court on 20<sup>th</sup> June, 2021. With implementation of these rules, the live streaming of Court Proceedings of the High Court is going to be formally launched in an online inaugural function on 17<sup>th</sup> July, 2021 at 05.30 PM. **Honourable the Chief Justice of India, Shri Justice N. V. Ramana** will be gracing the occasion as the Chief Guest and inaugurate the live streaming of Court Proceedings of the High Court. His lordship will also release “The High Court of Gujarat (Live Streaming of Court Proceedings) Rules, 2021”. **Honourable Dr. Justice D. Y. Chandrachud**, Judge, Supreme Court of India & Chairman, eCommittee of the Supreme Court of India and **Honourable Mr. Justice M. R. Shah**, Judge, Supreme Court of India will be Guest of Honour and Special Guest, respectively, in this online inaugural function.

The proceedings of the function will be live streamed on the official YouTube Channel of the High Court of Gujarat at <https://www.youtube.com/c/GujaratHighCourtLive> at **05.30 PM on 17<sup>th</sup> July, 2021.**

**Sd/-**

**Date: 14/07/2021**

**REGISTRAR GENERAL**